

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 64**

**TO BE ANSWERED ON THE 7TH DECEMBER, 2022/ AGRAHAYANA 16, 1944
(SAKA)**

NRC PROCESS IN ASSAM

64. MS. SUSHMITA DEV:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) when will the National Register of Citizens (NRC) in Assam be completed;**
- (b) how does Government plan to complete the NRC process in the State of Assam; and**
- (c) what is the current status of the report of the Committee set up under Section 6 of the Assam Accord?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): On the directions of the Hon'ble Supreme Court, the supplementary list of inclusions and exclusions for National Register of Citizens (NRC), Assam have been published on 31st August, 2019. The Hon'ble Supreme Court has directed the State Coordinator of NRC, Assam to enact an appropriate security regime on lines similar to the security regime provided for Aadhaar data and only thereafter make the list of inclusions and exclusions available to the State Government, Central Government and Registrar General of India.

(c): The State Government of Assam is studying the legal and constitutional challenges in regard to implementation of the report of the Committee.